

**10. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

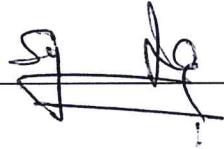
PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.110/7/HDB/2018
NAME OF THE COMPANY	ASR Engineering & Projects Ltd
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Ltd
NAME OF THE RESPONDENT(S)	ASR Engineering & Projects Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K SAJITH	Nelw	9906011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.K.Sajith, Learned Counsel for the Petitioner. None appeared for the Respondent. The Petitioner is directed to file proof of service of copy of petition to the respondent. Petitioner is directed to file affidavit stating the proceedings ~~if~~ any ^{was} was initiated by him in respect of the amount claimed in the Petition. Respondent shall file objections if any and serve a copy in advance to other side. Post the matter on 20.03.2018 for hearing before admission.


MEMBER (Judl)